

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2632
TO BE ANSWERED ON 03.01.2018**

NEW RAIL PROJECTS IN RAJASTHAN

†2632. COL. SONARAM CHOUDHARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the norms and procedure adopted for operation of new rail projects in the country;**
- (b) the present status of Jaisalmer-Barmer-Bhanbhar rail projects in Marwar and Ahmedabad-Dungarpur-Sagwada-Banswara- Ratlam in Bangad area of Rajasthan;**
- (c) whether the Government intends to expedite the above projects; and**
- (d) if so, the time by which these projects are likely to be completed and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): Based on demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives and Railway's own requirement, new rail projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, socio-economic considerations

etc. depending upon throwforward of ongoing projects, overall availability of funds and competing demands.

(b): Survey of Jaisalmer-Barmer new line was completed in 2012-13. The cost of this 145 Km long line was assessed as ₹518 Cr. with a Rate of Return of (-)7.74%. Ministry of Defence was requested to share the cost and their response is awaited.

Survey of Barmer-Bhabhar new line project was completed in 2012-13. Cost of this 194 Km long line has been assessed as ₹786 Cr. with a Rate of Return of (-)7.38%. This project could not be taken forward due to its unremunerative nature, huge throwforward of railway projects and limited availability of funds for new lines with Ministry of Railways.

Ahmedabad-Dungarpur is already connected. Dungarpur-Sagwada-Banswara- Ratlam new line project was sanctioned in Budget 2010-11. State Government of Rajasthan denied cost sharing and put land acquisition on hold. Therefore, it has been decided to freeze the project.

(c): Further action can be taken after receiving consent of Ministry of Defence for Jaisalmer-Barmer new line project and Government of Rajasthan for Ratlam-Banswara-Dungarpur new line project.

(d): The projects mentioned in Para (b) above are not sanctioned.
